

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
(DEPARTMENT OF JUSTICE)

**LOK SABHA**  
**UNSTARRED QUESTION No. 3873**  
**TO BE ANSWERED ON FRIDAY, THE 11<sup>th</sup> AUGUST, 2023**

**E-Courts in Uttar Pradesh**

3873. SHRI DHARMENDRA KASHYAP:  
SHRI GIRISH CHANDRA:

Will the MINISTER OF LAW AND JUSTICE be pleased to state:

- (a) the number of operational e-courts in the State of Uttar Pradesh, district-wise;
- (b) the number of cases that have been disposed of by these e-courts so far;
- (c) whether e-courts have increased or decreased the pendency in cases in comparison to physical hearings of cases, if so, the details thereof; and
- (d) the advantages of e-courts as noted by Government, especially with regard to the integration of land records for speedy redressal of land disputes?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE  
(SHRI ARJUN RAM MEGHWAL)**

(a) : As per National Judicial Data Grid (NJDG) data, district-wise number of courts covered under eCourts project in the State of Uttar Pradesh as on 07.08.2023 is enclosed at Annexure I.

(b) & (c): As per NJDG data, total number of cases disposed of by the District and Subordinate Courts in the state of Uttar Pradesh from 01.08.2022 till 07.08.2023 is 41,94,609 which includes 4,86,060 civil cases and 37,08,549 criminal cases. No comparative data as such is maintained on the impact of physical hearings of cases vis-à-vis eCourts on the pendency of cases.

(d) :The advantages of eCourts especially with regards to the integration of land records inter alia includes:

- i. The courts will have first-hand information on substantive and authentic evidence of Record of Rights, Cadastral map including geo referenced and legacy data.
- ii. The information is helpful to the courts in deciding admission as well as disposal of the disputes. Courts are /will be able to easily know whether any case relating to a particular property is pending in any court.
- iii. Prospective buyers will be able to know the dispute status in respect of landed property which will enable them to take an informed decision after considering risk factor in transacting such property.
- iv. The system is likely to reduce number of land disputes since prospective buyers/ sellers can take informed decisions as information of land related disputes pending in all courts of law will be readily available. In the long run, it will reduce dubious land transactions and help in dispute containment and reduce clogging of the courts.

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**Annexure I**

Statement referred to in reply of Lok Sabha Unstarred Question No. 3873 for 11/08/2023 regarding E-Courts in Uttar Pradesh. As per data available on NJDG, the district-wise details of courts in the State of Uttar Pradesh covered under eCourts project as on 07.08.2023 are as below:

<b>Sr. No.</b>	<b>District Name</b>	<b>Total Courts</b>
1.	Agra	82
2.	Aligarh	69
3.	Ambedkar Nagar	35
4.	Amroha	29
5.	Auraiya	22
6.	Ayodhya	46
7.	Azamgarh	75
8.	Baghpat	20
9.	Bahraich	52
10.	Ballia	48
11.	Balrampur	27
12.	Banda	31
13.	Barabanki	44
14.	Bareilly	85
15.	Basti	51
16.	Bhadohi SR Nagar	24
17.	Bijnor	52
18.	Budaun	47
19.	Bulandshahr	66
20.	Chandauli	19
21.	Chitrakoot	24
22.	Deoria	51
23.	Etah	29
24.	Etawah	36
25.	Farrukhabad	49
26.	Fatehpur	44
27.	Firozabad	43
28.	Gautam Buddha Nagar	31
29.	Ghaziabad	80
30.	Ghazipur	55
31.	Gonda	53
32.	Gorakhpur	72
33.	Hamirpur	32

34.	Hapur	27
35.	Hardoi	44
36.	Hathras	29
37.	Jalaun	32
38.	Jaunpur	51
39.	Jhansi	46
40.	Kannauj	23
41.	Kanpur Dehat	48
42.	Kanpur Nagar	100
43.	Kasganj	26
44.	Kaushambi	25
45.	Kushinagar	33
46.	LakhimpurKheri	51
47.	Lalitpur	26
48.	Lucknow	138
49.	Maharajganj	19
50.	Mahoba	26
51.	Mainpuri	50
52.	Mathura	49
53.	Mau	39
54.	Meerut	82
55.	Mirzapur	40
56.	Moradabad	59
57.	Muzaffarnagar	61
58.	Pilibhit	36
59.	Pratapgarh	63
60.	Prayagraj	96
61.	Raebareli	52
62.	Rampur	33
63.	Saharanpur	47
64.	Sambhal at Chandausi	21
65.	Santkabir Nagar	19
66.	Shahjahanpur	49
67.	Shamli at Kairana	19
68.	Shravasti	10
69.	Siddharthnagar	26
70.	Sitapur	58
71.	Sonbhadra	23
72.	Sultanpur	53
73.	Unnao	32
74.	Varanasi	89
	<b>Total</b>	<b>3373</b>

